

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 231 OF 2017

Dated: 7th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

| | | |
|-------------------------------------------------------------|---------------|----------------------|
| Powerlinks Transmission Limited | | Appellant(s) |
| | Versus | |
| Central Electricity Regulatory Commission & Ors. | | Respondent(s) |

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Ashutosh K. Srivastava

Counsel for the Respondent(s) : --

ORDER

List the matter for hearing on **22.10.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/tpd

**(I.J. Kapoor)
Technical Member**